

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

22.07.2008.

OA No. 272/2008

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file fresh OA for the same cause of action. Prayer granted.

The OA is disposed of as having been withdrawn with liberty reserved to the applicant to file substantive OA for the same cause of action.

R. R. Bhandari

(R.R. BHANDARI)
MEMBER (A)

M.L. Chauhan

(M.L. CHAUHAN)
MEMBER (J)

AHQ

copy given
M.L. Chauhan
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